

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Transfers and Postings of Judicial Officers.

ORDER

No: 78 of 2023/RG

Dated: 31.01.2023

In the interest of administration, the following transfers and postings of the Judicial Officers are hereby ordered:

- 1) Sh. Y.P. Bourney, Principal District and Sessions Judge, Udhampur is transferred and his services are placed at the disposal of Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 2) Sh. M.K. Sharma, Member Secretary, J&K Legal Services Authority, is repatriated from deputation and his services are placed at the disposal of Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 3) Sh. Haq Nawaz Zargar, Registrar Vigilance, is transferred and posted as Principal District and Sessions Judge, Udhampur, vice Sh. Y.P. Bourney.
- 4) Sh. Rajinder Sapru, 2nd Addl. District Judge, Jammu, is transferred and his services are placed at the disposal of Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 5) Sh. Kamlesh Pandita, Addl. District and Sessions Judge, Kathua, is transferred and posted as Additional District Judge (Bank Cases)/Commercial Court, Jammu, vice Sh. Syed Sarfaraz Hussain Shah.
- 6) Syed Sarfaraz Hussain Shah, Additional District Judge (Bank Cases)/Commercial Court, Jammu is transferred and posted as Presiding Officer, Fast Track Court, POCSO Cases Jammu vice Sh. Balbir Lal.
- 7) Sh. Balbir Lal, Presiding Officer, Fast Track Court, POCSO Cases, Jammu is transferred and posted as 2nd Addl. District, Judge, Jammu, vice Sh. Rajinder Sapru.
- 8) Sh. Aijaz Ahmed Khan, Pr. Secretary to Hon'ble the Chief Justice is transferred and posted as Additional District Judge, Budgam vice Sh. Farooq Ahmad Bhat.
- 9) Sh. Gowher Majid Dalal, Registrar Judicial, Srinagar, is transferred and posted as Presiding Officer, MACT, Srinagar, on deputation, vice Sh. Sandeep Gandotra.
- 10) Sh. Manjeet Singh Manhas, Presiding Officer, NIA Court, Srinagar, is transferred and posted as Additional District Judge, Kathua, vice Sh. Kamlesh Pandita.

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- 11) Sh. Amit Kumar Gupta, Registrar Inspection is transferred and posted as Member Secretary, J&K Legal Services Authority, on deputation, vice Sh. M.K. Sharma.
- 12) Sh. Sandeep Gandotra, Presiding Officer, MACT, Srinagar is repatriated from deputation and posted as Presiding Officer, NIA Court, Srinagar vice Sh. Manjeet Singh Manhas.
- 13) Sh. Farooq Ahmed Bhat, Additional District & Sessions Judge, Budgam, is transferred and his services are placed at the disposal of Hon'ble the Chief Justice, High Court of J&K and Ladakh.

Note (1):- The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer and shall report to new place of posting.

(2):- The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K, Srinagar/Jammu till their deputation orders are received from the Government.

By Order.

(Sanjeev Gupta)
Registrar General

Dated: 31.01.2023

No:1735- 54 /RG/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
2. Secretary to Hon'ble Mr/Ms. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh, Jammu
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
7. Member Secretary, Legal Services Authority, J&K/Ladakh.
8. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
9. Registrar Computers (IT), High Court of J&K and Ladakh, Jammu.
10. All Principal District & Sessions Judge, UT of J&K and Ladakh.
11. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh
12. Concerned Judicial Officers, _____
..... for information and necessary action.
13. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
14. Director Finance, High Court of J&K and Ladakh, Jammu.
15. Account Officers of both the wings of the High Court of J&K and Ladakh.
16. Incharge NIC, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
17. In-Charge Librarian, High Court of J&K, Jammu/Srinagar for information and keeping the record of the same.
18. In-charge Statistical & Accounts Section, High Court of J&K and Ladakh Main Wing, Srinagar, for information and n/a.
19. Office file.

Registrar General